

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:785

ANSWERED ON:04.08.2011

AUGMENTATION OF DRINKING WATER

Gaddigoudar Shri P.C.;Kateel Shri Nalin Kumar;Shivanagouda Shri Shivaramagouda

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Karnataka for augmentation of drinking water in the State;
- (b) if so, the details there of; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) The Ministry of Drinking Water & Sanitation supplements the efforts of the States by providing financial and technical assistance under the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP), to provide access to safe drinking water to rural areas. State Governments are responsible to provide drinking water to the rural areas. The proposals for drinking water supply schemes are approved at the State level in the State Level Scheme Sanctioning Committees. No proposals for drinking water supply are required to be submitted to the Central Government for approval. No proposal for augmentation of drinking water supply in the State has been received from Government of Karnataka.

(b) & (c) Does not arise.